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इन कामों के लिए तो सी-सेक्शन की बात समझ सकते हैं, लेकिन कोई भी ऐसी बात न होते हुए अगर सी-सेक्शन किया जाता है, तो यह उचित नहीं है। यदि आंकड़ों को देखा जाए, तो मैं यहां यह उजाकर करना चाहूंगी कि हमारे देश में सबसे ज्यादा पश्चिमी बंगाल के प्राइवेट हॉस्पिटल्स में 70 प्रतिशत सी-सेक्शन होते हैं, तेलंगाना मं 74.9 per cent और त्रिपुरा में 73.7 per cent होते हैं।

सर, इस तरह से 10 per cent से ज्यादा सी-सेक्शन का होना समाज के लोगों के लिए आर्थिक रूप से अच्छा नहीं है, इसलिए मैं यह बात बताना चाहती हूं। दूसरी बात यह है कि पिछले सप्ताह ही हमारे स्वास्थ्य मंत्री जी ने जवाब दिया है... आईएमआर रेट और एमएमआर रेट तथा "सी" सेक्शन का कोई भी संबंध नहीं है। हम हमेशा दावा करते हैं कि आईएमआर और एमएमआर रेट कम हुआ है, लेकिन इस पर डॉक्टर हमसे कहते हैं कि इसका कारण यह है कि इसमें "सी" सेक्शन होता है। वे कहते हैं कि यह इसीलिए कम हुआ है, लेकिन मैं कहना चाहती हूं कि इसका इससे कोई संबंध ही नहीं है।

FOGSI, जो कि भारत का एक प्रसिद्ध श्री रोग सोसायटी संघ है, उनको सरकार ने आदेश भी दिया है, लेकिन मैं आपके माध्यम से यह आग्रह करना चाहूंगी, यह निवेदन करना चाहूंगी कि इससे आगे, प्राइवेट हॉस्पिटल्स में, जहाँ "सी" सेक्शन होता है, वहाँ पर उन्हें प्रतिबंधित किया जाए और ज्यादा से ज्यादा ...(समय की घंटी)...

श्रीमती छाया वर्मा (छत्तीसगढ़): उपसभापति जी, मैं स्वयं को इस विषय से संबद्ध करती हूं।

MR. DEPUTY CHAIRMAN: Time over. ... (Interruptions)... Shri C.P. Narayanan.

## Reported proposal of the Government to privatise Air India

SHRI C.P. NARAYANAN (Kerala): Sir, I want to bring to the notice of this august House the disastrous move of the Central Government to privatize the National Carrier, Air India, on the plea that the company is making huge losses. Everybody knows that Air India has accrued great loss not because of the mismanagement of Air India Board of Directors. It was the decision of the earlier Government to bring together Air India and Indian Airlines in 2007 and it was against the advice of the Board of Directors. To make operational efficiency better, at that time, it was decided to acquire 11 aircrafts with borrowed fund and it is because of this borrowed fund, Air India has accumulated great loss and is not being able to pay it.

Despite all these things, during the last few years, Air India has started making profit. In 2015-16; it has made a profit of ₹ 105 crores. In 2016-17, it is expected to have a surplus of more than ₹ 300 crores. It is at this moment that the move of the Government is there to privatize it. Earlier, the Government of India has infused an equity of ₹ 24,723 crores through budgetary support to purchase 23 new aircraft and another

7 aircraft are being brought in. Air India has overcome the deficit of ₹ 2,636 crores as operational loss in the previous year. In 2015-16, it has got a surplus of ₹ 105 crores.

Over and above these things, to make the matters worse, from Air India, AITSL, AIESL and Air India Express, which are profit-making ventures, are being separated. All these things will make our Air India, which is our prospective public career, into a big loss. Now, because of the earlier moves of the Government, writing off of ₹ 30,000 crores debt of the Air India is being shrimati ambika soniji

MR. DEPUTY CHAIRMAN: Time over. ... (Interruptions)... Shri K.T.S. Tulsi.

SHRI P.L. PUNIA (Uttar Pradesh): Sir, I would like to associate myself with the important mention made by the hon. Member.

SHRI BHUBANESWAR KALITA (Assam): Sir, I too would like to associate myself with the important mention made by the hon. Member.

SHRI B.K. HARIPRASAD (Karnataka): Sir, I too would like to associate myself with the important mention made by the hon. Member.

SHRI KIRANMAY NANDA (Uttar Pradesh): Sir, I too would like to associate myself with the important mention made by the hon. Member.

SHRI K. SOMAPRASAD (Kerala): Sir, I too would like to associate myself with the mention made by the hon. Member.

SHRI K.K. RAGESH (Keraka): Sir, I too would like to associate myself with the important mention made by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I too would like to associate myself with the mention made by the hon. Member.

श्री अली अनवर अंसारी (बिहार)ः उपसभापति जी, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री दिग्विजय सिंह (मध्य प्रदेश)ः उपसभापति जी, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री रेवती रमन सिंह (उत्तर प्रदेश)ः उपसभापति जी, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

SOME HON. MEMBERS: Sir, we too would like to associate ourselves with the mention made by the hon. Member.

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MR. DEPUTY CHAIRMAN: All the names of those who associate may be added. ...(Interruptions)...

SHRI K. K. RAGESH: Sir, why is the Government selling....(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, yes. ...(Interruptions)... All the names will be added. ...(Interruptions)... Shri K.T.S. Tulsi. ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, this is a subject which will have to be discussed in this Session. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: For that, you have to give a notice separately. ...(Interruptions)...

SHRI ANAND SHARMA: Notice has been given. ...(Interruptions)... Matter has been raised. ...(Interruptions)... The House is supreme. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, Shri K.T.S. Tulsi. ... (Interruptions)...

SHRI ANAND SHARMA: The Government is selling not only Air India but also other PSUs. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri K.T.S. Tulsi. ...(*Interruptions*)... That is a different subject. ...(*Interruptions*)... Shri K.T.S. Tulsi, please start. ...(*Interruptions*)...

SHRI K. K. RAGESH: Sir, what about the. ... (Interruptions)...

SHRI ANAND SHARMA: This Government is also disinvesting the Defence PSUs. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Tulsiji, please start. ...(Interruptions)...

SHRI ANAND SHARMA: This Government is selling. ...(Interruptions)... This entire issue has to be discussed. ...(Interruptions)...

SHRI K.T.S. TULSI: Sir, I want to start but. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, you should use your lung power also. ... (Interruptions)... What can I do?

## Concern over half of the 37 lakh I.T. professionals on the verge of losing jobs

SHRI K.T.S. TULSI (Nominated): Sir, I want to draw the attention of this august House to a serious issue of Information Technology sector in India, that is, IT, which is on